

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3112  
ANSWERED ON:23.03.2005  
MAINTENANCE OF ROSTER OF RESERVATION POLICY FOR SCs/STs  
Munshiram Shri ;Paswan Shri Virchandra

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that maintenance of roster of reservation policy for Scs/STs is mandatory in promotion in Government services including the Central Secretariat Services;
- (b) if so, whether the Government has maintained reservation rosters in respect of promotion from section Officers to Under Secretaries in Central Secretariat Services from 1980 to 1990;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether representations from Scheduled Castes/Scheduled Tribes Welfare Associations seeking information about the details of promotion of Under Secretaries belonging to Scheduled Castes and Scheduled tribes as against reserved vacancies as on 1.7.1987 are pending with the Government since long;
- (e) if so, the details thereof and the action taken/proposed to be taken by the Government in this regard; and
- (f) the number of Under Secretaries belonging to Scheduled Castes and Scheduled Tribes as on July, 1, 1986 and 1987?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): In the Central Government Services {including the Central Secretariat Service (CSS)}, in promotion by selection, reservation for SCs/STs is to be provided upto the lowest rung of Group `A`.
- (b) & (c): Reservation rosters for SC/ST Officers in promotion to Grade I (Under Secretary) of Central Secretariat Service (CSS) have been maintained as per the extant Government's instructions.
- (d) & (e): The CSS SC/ST Officers' Associations have raised the issue of reservation in promotion to Grade I (Under Secretary) of CSS in the Select Lists of 1987 and onwards. Such representations have been examined from time to time in the light of Department of Personnel and Training's OM dated 02-07-1997, issued with a view to bring the policy of reservation in line with the law laid down by the Supreme Court in the case of R.K. Sabharwal vs. State of Punjab. Reservation to SC/ST officers in promotion to Grade I of CSS has been provided as per the extant Government's instructions.
- (f): Upto the Select List of Grade I (Under Secretary) of CSS for the year 1986, reservation for SC/ST Officers was provided on the basis of vacancy based roster. For the Select List of Grade I for the year 1987 and onwards, reservation for SC/ST officers has been provided on the basis of post based roster introduced in pursuance of Supreme Court's judgment in the case of R.K. Sabharwal vs. State of Punjab. As on 01-07-1987, number of SC Officers in Grade I (Under Secretary) of CSS was in excess of their prescribed quota. However, there was a shortfall in the representation of ST Officers as adequate number of ST Officers in the feeder grade was not available for promotion even in the extended zone of consideration.